

SECTION-IX
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

INTERLOCUTORY APPLICATION NO. 2

(Application for Directions filed by Mr. Anil Kumar Sangal, Advocate for Respondent No. 1.)

IN

PETITION FOR SPECIAL LEAVE TO APPEAL (CIVIL) NO..19616 OF 2015
SANJIVKUMAR SURAJPRAKASH AGGARWALPETITIONER
-VERSUS-
STATE BANK OF INDIA AND OTHERS ...RESPONDENT

OFFICE REPORT

The SLP above mentioned was listed before the Hon'ble Court on 20th July, 2015, when the Court was pleased to pass the following Order:-

" Issue notice returnable within six weeks.

There shall be stay of dispossession of the petitioner from the flat in question subject to the condition that the petitioner deposits with the State Bank of India compensation for use and occupation of the flat in question @ Rs. 1,00,000/- (Rupees One lakh only) w.e.f. 01.07.2015. The amount so deposited shall be adjusted towards the amount payable to the bank."

It is submitted for information of the Hon'ble Court that there are three respondents in the instant SLP. Respondent Nos. 1 is represented by Mr. Anil Kumar Sangal, Advocate and he has filed counter affidavit on behalf of the said respondent in the SLP which has been included in the Paper Books. Respondent Nos. 2 and 3 are represented by Mr. Shibashish Misra, Advocate and he has filed counter affidavit on behalf of Respondent No. 3 in the SLP which has been included in the paper books.

It is further submitted that counsel for the petitioner has filed rejoinder affidavit to the counter-affidavit of respondent No. 1 in the SLP which has been included in the paper-books.

Service of notice is complete in the SLP.

It is further submitted that Mr. Anil Kumar Sangal, Advocate for Respondent No. 1 has filed an application for directions in the SLP above mentioned which has been registered as Interlocutory Application No. 2 and the said application was mentioned before the Hon'ble Court on 04th May, 2016, when the Court was pleased to pass the following Order:-

" To retain its position."

The application above-mentioned is listed before the Hon'ble Court with this report.

Dated this the 24th day of June, 2016.

ASSISTANT REGISTRAR

Copy to:

MR. ABHISHT KUMAR, ADVOCATE
MR. ANIL KUMAR SANGAL, ADVOCATE
MR. SHIBHASHISH MISRA, ADVOCATE

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ASSISTANT REGISTRAR